

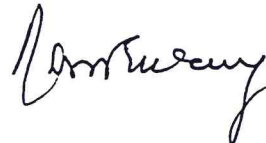
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/37/2016
NAME OF THE PETITIONER(S) : P. Duraiswamy and 2 others
NAME OF THE RESPONDENT(S) : Coimbatore Vijay Machine Works Private Limited
& 5 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	P. DURAISWAMY.	Petitioner.	
2)	B. Sarath babu For vidyasagar advocate	For Respondent	B. Sarath babu

ORDER

Petitioner in person present. Counsel for Respondent present and submitted that the settlement talks between the parties are in progress and prayed for time. At request, time is enlarged. Put up on **25.09.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)